

ORISSA HIGH COURT

FILING REPORT AS ON :25/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/8207/2025	M/S. R.P.CONSTRUCTION, KHURDA VS ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR	SANDEEP PARIDA VS	// ()	
2	D-ARBP/8218/2025	M/S. R.P.CONSTRUCTION, KHURDA VS ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR	SANDEEP PARIDA VS	// ()	
3	D-BLAPL/6088/2025	P. ASHISH RAO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BERHAMPUR TOWN /335 /2024 ()	AOD20220003315C202500015
4	D-BLAPL/6096/2025	SITARAM MAJHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	THUAMUL RAMPUR /92 /2024 ()	AOR20220001297C202500062
5	D-BLAPL/6100/2025	CHIRANJIBI JENA VS STATE OF ODISHA	SATYABAN SAHOO VS	//0 ()	
6	D-BLAPL/6104/2025	KUMESWAR NAIK @ KUMBESWAR NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /202 /2024 ()	
7	D-BLAPL/6106/2025	KUMESWAR @ KUMBESWAR NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /262 /2024 ()	
8	D-BLAPL/6107/2025	RAMESH DAS @ RAMESH KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /282 /2024 ()	
9	D-BLAPL/6115/2025	SURENDRA KANHARA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /23 /2025 ()	
10	D-BLAPL/6116/2025	OM PRAKASH PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	REAMAL /246 /2024 ()	
11	D-BLAPL/6117/2025	LAL KRUSHNA ADVANI @ NAIK VS STATE OF ODISHA	DIPTI DHALL VS	ANGUL SADAR PS /520 /2024 ()	

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12	D-BLAPL/6119/2025	SUSANT SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KODALA /11 /2025 () //	
13	D-BLAPL/6120/2025 BLAPL/2274/2025	JITU MAHANAND VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHETRARAJPUR /260 /2022 2ND ADDL SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000031/2023	
14	D-BLAPL/6121/2025 BLAPL/2271/2025	ANEK @ BRAJESH BAG VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHETRARAJPUR /260 /2022 2ND ADDL SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000031/2023	
15	D-BLAPL/6125/2025	SANAT DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARKOTE /448 /2024 () //	
16	D-BLAPL/6126/2025	KAMALAKANTO MOHANTO VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	CHAMPUA /13 /2025 () //	
17	D-BLAPL/6127/2025	UMESH CHANDRA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /1 /2016 () //	
18	D-BLAPL/6130/2025	SRIDHAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
19	D-BLAPL/6132/2025	SASIKANTA MOHANTY @ SASHIKANTA MOHANTY @ NISHA NARAYAN SAMANTRAY VS STATE OF ODISHA	ANUSHA NARAYAN SAMANTRAY VS	SALIPUR /4 /2025 () //	
20	D-BLAPL/6134/2025	KORA RAULA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR SADAR /510 /2023 () //	
21	D-BLAPL/6138/2025	PRADIP GORAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ / () //	AOR20220001558C202500039
22	D-BLAPL/6139/2025	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPECIAL CRIME UNIT /14 /2023 () //	
23	D-BLAPL/6140/2025	MANOJ	SARBESWAR SAHOO	ORKEL /39 /2025	AOD20220004505C202500021

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/6141/2025	BIPIN BEHERA	DEBIDUTTA MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/6142/2025	RAJU SHAIKH	BISHNU PRASAD PRADHAN	DHAULI PS /90 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/6147/2025	JADUNATH PATRA @ SASINA	SANKET KANUNGO	KHAIRA /237 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/6151/2025	RABINDRA KUMAR BISOYI	GOPAL KRISHNA NAYAK	KODALA /253 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/6156/2025	ROHIT	SARAT KUMAR JENA	G.R.P.S. (TITILAGARH) /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/6158/2025	KRUSHNA BISHI	DINESH KUMAR MOHANTY	JAIPATNA /186 /2022	AOD20220003518C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/6167/2025	BIJU @ HATIA @ BIJAYA PARIDA	GYANA RANJAN NAYAK	KANKADAHAD /11 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/6170/2025	SUDHIRA HARIJAN @ TANDI	JNYANANANDA PANDA	NARLA /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/6171/2025	CHANCHALA ROUT	JNYANANANDA PANDA	BHAWANIPATNA TOWN /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/6172/2025	SAHIL KUMAR MISHRA	BHARATI DASH	CYBER CRIME AND ECO. OFFENCE, CUTTACK /77 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/6175/2025	ROHIT MUNDA	ARABINDA DASH	RENGALI (SAMBALPUR) /141 /2022	AOR20220003065C202500002
		VS	VS	()	

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35	D-BLAPL/6176/2025 BLAPL/2284/2025	STATE OF ODISHA BRAJAKISHORE JENA VS STATE OF ODISHA	SAIBRATA RATH VS	// AUL /718 /2024 J.M.F.C,AUL(Kendrapara) GR/0001158/2024	
36	D-BLAPL/6177/2025	BINOD KUMAR SA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BHAWANIPATNA SADAR /403 /2024 () //	AOD20240000603C202500005
37	D-BLAPL/6179/2025	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	SOMANATH SATAPATHY VS	LINGARAJ P.S. /231 /2022 () //	
38	D-BLAPL/6181/2025	G. VENKAT RAO PATNAIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	NARAYANPATNA /12 /2025 () //	
39	D-BLAPL/6182/2025	PRABIN BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /435 /2024 () //	
40	D-BLAPL/6188/2025	BADA @ SMRUTIRANJAN BARIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /136 /2022 () //	
41	D-BLAPL/6189/2025	JASODA JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /897 /2024 () //	
42	D-BLAPL/6194/2025	MADKAMI ERA @ PRAKASH ERA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /11 /2010 () //	
43	D-BLAPL/6197/2025	DIPANKAR HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /759 /2023 () //	
44	D-BLAPL/6199/2025	DIPANKAR HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /387 /2024 () //	
45	D-BLAPL/6200/2025	RAJU MIRDHA VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	// () //	AOR20230000459C202500002

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46	D-BLAPL/6203/2025	DIPANKAR HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /382 /2024 () //	
47	D-BLAPL/6205/2025	DIPANKAR HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /492 /2024 () //	
48	D-BLAPL/6207/2025	KARTIKA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	DEOGARH /372 /2024 () //	
49	D-BLAPL/6208/2025	ERMA MADKAMI @ PRAKASH @ ERA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /13 /2011 () //	
50	D-BLAPL/6210/2025	RUSHI @ ERA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /32 /2004 () //	
51	D-BLAPL/6216/2025	PRAVAT PRADHAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	JENAPUR /39 /2025 () //	
52	D-BLAPL/6218/2025	NARAYAN PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDRASEKHARPUR /961 /2024 () //	
53	D-BLAPL/6221/2025	SUBASH BEHERA @ BATUA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /49 /2025 () //	
54	D-BLAPL/6223/2025	SUMIT PUHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BETNOTI /40 /2025 () //	
55	D-BLAPL/6228/2025	KISHAN SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BANGRIPOSI /233 /2022 () //	
56	D-BLAPL/6230/2025	PRAKASH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /70 /2024 () //	
57	D-BLAPL/6232/2025	HAPPY @ SOUBHAGYA KUMAR PARIDA	BISWORANJAN SWAIN	Maitri Vihar PS /221 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/6233/2025	BIGYAN MATIA	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/6234/2025	RABINATH @ RABINDRA ROUT	PRASANTA KUMAR ROUSTRAY	PAIKMAL /167 /2024	AOD20240000391C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/6235/2025	PATHANI PARIDA @ ROUSTRAY	SANJIB KUMAR BHANJADEO	NIRAKARPUR /87 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/6238/2025	DIBAKAR MALLICK @ SUNIL	AMITAV TRIPATHY	GHANTAPADA /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/6240/2025	SUSANTA KUMAR MOHARANA	RAJALAXMI BISWAL	N.T.P.C. /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/6247/2025	ARUN KUMAR PRADHAN @ MANTU	SUBODH KUMAR MOHANTY	DASPALLA /185 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/6253/2025	DEBANAND BAG	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/6258/2025	HIMANSU SEKHAR BISOYI @ KULU	JYOTIRMAYA SAHOO	BEGUNIAPADA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/6265/2025	PRAKASH KHATUA @ MITHUN	PRASANT KUMAR SAHOO	Maitri Vihar PS /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/6267/2025	DILESH KUMAR PAIKRAY @ MAGU	PRASANT KUMAR SAHOO	KHANDAGIRI P.S. /53 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/6269/2025	AKSHAYA GOUDA	SANJAYA NARAYAN SAHOO	KHANDAGIRI P.S. /581 /2023	
		VS	VS	()	

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69	D-BLAPL/6271/2025	STATE OF ODISHA PRAKASH RANJAN PANDA VS	SATYABRATA DASH VS	// JAGATPUR /28 /2025 ()	
70	D-BLAPL/6273/2025	STATE OF ODISHA LOKA MAJHI VS	RAKESH KUMAR DAS VS	// MOHANA /146 /2024 ()	
71	D-BLAPL/6275/2025	STATE OF ODISHA ASHISH KUMAR BARIK VS	RAKESH KUMAR DAS VS	// SPL.TASK FORCE /22 /2024 ()	
72	D-BLAPL/6277/2025	STATE OF ODISHA RATAN KISHORE SAHOO VS	RAKESH KUMAR DAS VS	// SPL.TASK FORCE /22 /2024 ()	
73	D-BLAPL/6278/2025	STATE OF ODISHA KIRTAN SAHU VS	RADHARAMAN DAS NAYAK VS	// NIMAKHANDI /24 /2025 ()	
74	D-BLAPL/6279/2025	STATE OF ODISHA AKASH BEHERA VS	AMITAV TRIPATHY VS	// CANTONMENT ROAD /218 /2024 ()	
75	D-BLAPL/6281/2025	STATE OF ODISHA LULU @ SAMBHU NARAYAN DEO VS	BHARAT BHUSAN ROUTRAY VS	// BRAHMANITARANG /156 /2024 ()	
76	D-BLAPL/6282/2025	STATE OF ODISHA SUJIT KUMAR BEHERA VS	KARUNAKAR NAYAK VS	// ANGUL TOWN /100 /2025 ()	
77	D-BLAPL/6285/2025	STATE OF ODISHA ARBINDA KUMAR SONI VS	BHARAT BHUSAN ROUTRAY VS	// SECTOR-15 /138 /2024 ()	
78	D-CMAPL/8248/2025	STATE OF ODISHA RAGHUNATH ROUT VS	SUBHADUTTA ROUTRAY VS	// // ()	
79	D-CMAPL/8295/2025	STATE OF ODISHA INDIAN PAINTS AND CHEMICALS PVT. LTD., CUTTACK VS P.O.,LABOUR COURT, BBSR	VS VS	// // ()	

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80	D-CMP/8079/2025	SARASWATI SAHOO VS JAGABANDHU MOHARANA	KSHIROD KUMAR PAHIL VS	// 0 //	
81	D-CMP/8108/2025	GIRIJAKANTA ROUT VS SANKUNTALA BHAISAL	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
82	D-CMP/8115/2025	CHINTAMANI MOHARANA VS GAJENDRA MOHARANA	RAMAKANTA NAYAK VS	// 0 //	
83	D-CMP/8171/2025	UMESH MISHRA @ UMESH CHANDRAMISHRA VS LAXMIPRIYA SETHI	PRASANTA KUMAR SATAPATHY VS	// 0 //	
84	D-CMP/8173/2025	K.ANITA PRUSTY VS CHINARI JULI SUBUDHI	ASHOK KUMAR SARANGI VS	// 0 //	
85	D-CMP/8190/2025	PRAMOD KUMAR JENA VS SHANTI PRAVA JENA	SOURAV SUMAN BHUYAN VS	// 0 //	
86	D-CMP/8231/2025	HAREKRUSHNA PATTNAIK VS SIBANARAYAN BHANJA	DURGA PRASAD JENA VS	// 0 //	
87	D-CMP/8244/2025	SABITA PANDA VS GANGADHAR SUBUDHI	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //	
88	D-CMP/8252/2025	GURA DALEI VS BISHNU CHARAN NAYAK	MAMATA MISHRA VS	// 0 //	
89	D-CMP/8273/2025	SANTOSH CHANDRA PATRO VS MAMINA PATRO	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202500014
90	D-CMP/8291/2025	SURESH CHANDRA SAMAL VS PRAKASH CHANDRA RAY	SUBHANKAR ROUT VS	// 0 //	
91	D-CMP/8294/2025	RAMAKANTA MAHAPATRA	AMIT PRASAD BOSE	//	

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		VS	VS	()	
92	D-CMP/8312/2025	NABIN CHANDRA MAHAPATRA MANOJ MOHAPATRA	AMITAV TRIPATHY	//	
		VS	VS	()	
93	D-CONTC/8061/2025	ANANDA CHANDRA BIDHAR DANARA KISHAN	ADV	//	AOR20220001727C202500020
		VS	VS	()	
94	D-CONTC/8062/2025	MANOJ SATYABAN MAHAJAN, IAS, DISTRICT MAGISTRATE AND COLLECTOR, SUNDARGARH TRILOCHAN KALAS	ADV	//	AOR20220001727C202500023
		VS	VS	()	
95	D-CONTC/8063/2025	MANOJ SATYABAN MAHAJAN, IAS, DISTRICT MAGISTRATE AND COLLECTOR, SUNDARGARH. CHANDRA KISHAN	ADV	//	AOR20220001727C202500022
		VS	VS	()	
96	D-CONTC/8064/2025	MANOJ SATYABAN MAHAJAN, IAS, DISTRICT MAGISTRATE AND COLLECTOR, SUNDARGARH DASARATHI KISHAN	ADV	//	AOR20220001727C202500024
		VS	VS	()	
97	D-CONTC/8065/2025	MANOJ SATYABAN MAHAJAN, IAS, DISTRICT MAGISTRATE AND COLLECTOR, SUNDARGARH HARIHAR KISHAN	ADV	//	AOR20220001727C202500025
		VS	VS	()	
98	D-CONTC/8070/2025	MANOJ SATYABAN MAHAJAN, IAS, DISTRICT MAGISTRATE AND COLLECTOR, SUNDARGARH. BIRENDRA KUMAR SINGH SAMANTA	ADV.	//	
		VS	VS	()	
99	D-CONTC/8071/2025	MANOJ AHUJA, IAS LALA MADHUKAR SINGH	ADV.	//	
		VS	VS	()	
100	D-CONTC/8075/2025	SMT.USHA PADHI, IAS TOPHAN KUMAR SAHU	ADV.	//	
		VS	VS	()	
101	D-CONTC/8076/2025	ASWATHY S., IAS SHRIPATI MANDAL	HARIHAR PANIGARHI	//	
		VS	VS	()	
102	D-CONTC/8082/2025	AMRIT RUTURAJ, IAS SABITA ROUT	PRASANT KUMAR SATAPATHY	//	
		VS	VS	()	

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103	D-CONTC/8084/2025	DILLIP ROUTRAI, IAS HARICHANDAN NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
104	D-CONTC/8086/2025	DILLIP ROUTRAI, IAS DEEPAK KUMAR NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
105	D-CONTC/8087/2025	DILLIP ROUTRAI, IAS KABITA SUNDARI MALLICK VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
106	D-CONTC/8089/2025	DILLIP ROUTRAI, IAS BARENDRA KUMAR SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
107	D-CONTC/8090/2025	DILLIP ROUTRAI, IAS JHUNA BEHERA VS	ADV. VS	// // ()	
108	D-CONTC/8095/2025	GITANJALI NAIK,OAS ABHISHEK PATNAIK VS	ADV VS	// // ()	AOR20220001296C202500014
109	D-CONTC/8096/2025	SRIKANT TARAI, SECRETARY BOARD OF SECEONDARY EDUCATION,ODISHA MUKESH KUMAR BAITHARU VS	ADV VS	// // ()	AOR20220001611C202500019
110	D-CONTC/8099/2025	NIRMAL CHANDRA MISHRA,SETTLEMENT OFFICER, KORAPUT MAJOR SETTLEMENT,BERHAMPUR SRINIBAS NAYAK VS	ADV. VS	// // ()	
111	D-CONTC/8110/2025	PURNA CHANDRA BARIHA,DISTRICT EDUCATION OFFICER,RAYAGADA PRAFULLA KUMAR SWAIN VS	ADV. VS	// // ()	
112	D-CONTC/8111/2025	RASHMI RANJAN SAHOO,EXECUTIVE ENGINEER, (R AND B DIVISION),PURI PRABHAT KUMAR SAHOO VS	ADV. VS	// // ()	
113	D-CONTC/8114/2025	PRADIP KUMAR JENA,E.I.C-1,RURAL WORKS,BBSR KHURDA ANANYA SAMAL VS	RASHMI RANJAN SINHA VS	// // ()	
		SANGRAM KESHARI MOHAPATRA,IAS		//	

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114	D-CONTC/8117/2025	PAHALI NAYAK VS SMT.USHA PADHEE,IAS	SATYA RANJAN PATI VS	// 0 //	
115	D-CONTC/8134/2025	BIKRAM SWAIN VS SATYABRATA SAHU,IAS	VISWAJEET MALLICK VS	// 0 //	
116	D-CONTC/8151/2025	MANARANJAN NAYAK VS JYOTI PRAKASH MISHRA,DIRECTOR,ELEMENTRAY EDUCATION,BBSR,KHURDA	ADV. VS	// 0 //	
117	D-CONTC/8155/2025	KAILASH CHANDRA SEND VS JYOTI PRAKASH MISHRA,DIRECTOR,ELEMENTARY EDUCATION,BBSR,KHURDA	ADV. VS	// 0 //	
118	D-CONTC/8157/2025	PANCHANAN BEHERA VS JYOTI PRAKASH MISHRA,DIRECTOR,ELEMENTARY EDUCATION,BBSR,KHURDA	ADV. VS	// 0 //	
119	D-CONTC/8160/2025	UMAKANTA PANDA VS JYOTI PRAKASH MISHRA,DIRECTOR,ELEMENTARY EDUCATION,BBSR,KHURDA	ADV. VS	// 0 //	
120	D-CONTC/8162/2025	BALMIKI DASH VS SACHIN PAWAR,IAS	ADV. VS	// 0 //	
121	D-CONTC/8165/2025	HARIDRABATI MOHANTA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
122	D-CONTC/8167/2025	KEDAR SANKAR MAHAKUD VS MANORANJAN MALLIK,DIRECTOR,SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// 0 //	
123	D-CONTC/8168/2025	MARKANDESWAR PANDA VS PRABIRA DEO,DISTRICT WELFARE OFFICER,KEONJHAR	TIKERAM MEHER VS	// 0 //	
124	D-CONTC/8169/2025	NARESH KUMAR DHAL VS AMULYA KUMAR SETHI,ASSISTANT REGISTRAR,CO-OPERATIVE SOCIETIES,JAJPUR	ADV. VS	// 0 //	
125	D-CONTC/8185/2025	UMAKANTA PANDA	ADV.	//	

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		VS	VS	0	
		SHALINI PANDIT, IAS		//	
126	D-CONTC/8189/2025	JANARDAN DASH	ADV.	//	
		VS	VS	0	
		ALOK KUMAR KAR,MD,ORISSA LIFT IRRIGATION CORPORATION LIMITED,NAYAPALLI,BBSR,KHURDA			
127	D-CONTC/8193/2025	BHAKTA RANJAN DIXIT	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
128	D-CONTC/8195/2025	SULOCHANA SAHOO	ADV.	//	
		VS	VS	0	
		MR.MANORANJAN MALLICK,OAS		//	
129	D-CONTC/8199/2025	SUJIT KUMAR BEHERA	MANORANJAN PADHI	//	
		VS	VS	0	
		RAHUL JAIN,IPS		//	
130	D-CONTC/8204/2025	SARASINI PRADHAN	ADV.	//	
		VS	VS	0	
		JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION,BBSR,KHURDA		//	
131	D-CONTC/8226/2025	RANJITA SETHI	ADV.	//	
		VS	VS	0	
		S ASWATHY,IAS		//	
132	D-CONTC/8227/2025	HRUSHIKESH MISHRA	ADV	//	AOR20220001616C202500027
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT			
133	D-CONTC/8232/2025	GANESWAR BEHERA	ADV.	//	
		VS	VS	0	
		SRI MADHUSMITA MOHANTY,SARPANCH,BADAMBA GRAM PANCHAYAT,BADAMBA,CUTTACK			
134	D-CONTC/8234/2025	BASANTA KUMAR NAIK	ADV.	//	
		VS	VS	0	
		ABHIMANYU MAJHI,OAS		//	
135	D-CONTC/8238/2025	GOBINDA CHANDRA SINGH	ADV.	//	
		VS	VS	0	
		DEORANJAN SINGH,IAS		//	
136	D-CONTC/8241/2025	DR.SUPRIYA DASH	SAMEER DAS	//	
		VS	VS	0	

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		LOPAMUDRA MOHANTY,REGISTRAR,OUAT,BBSR,KHURDA		//	
137	D-CONTC/8242/2025	SARATHA CHANDRA SINGH	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		SATYABRATA SAHU,ADDL.CHIEF SECRETARY,HOME DEPT,BBSR,KHURDA		//	
138	D-CONTC/8268/2025	KUNJA BIHARI GUPTA	ADV.	//	
		VS	VS	()	
		SUNIL KUMAR,GENERAL MANAGER,NHAI,BBSR		//	
139	D-CONTC/8276/2025	BIRA SAHU	ADV.	//	
		VS	VS	()	
		CHINMAYA DAS,TAHASILDAR,KANIHA,ANGUL		//	
140	D-CONTC/8279/2025	ASHOK KUMAR TRIPATHY	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		PRADEEP KUMAR SAHOO,TAHASILDAR,BBSR,KHURDA		//	
141	D-CONTC/8281/2025	GOPINATH JENA	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
142	D-CONTC/8285/2025	PRABHAKAR NAYAK	ADV.	//	
		VS	VS	()	
		KESHAV RAO,DIRECTOR PERSONAL,MAHANADI COALFIELDS LIMITED ,SAMBALPUR		//	
143	D-CONTC/8288/2025	RATNAKAR NAYAK	ADV.	//	
		VS	VS	()	
		KESHAV RAO,DIRECTOR PERSONAL,MAHANDI COALFIELDS LIMITED,SAMBALPUR		//	
144	D-CONTC/8290/2025	KRISHNAVENI VATTI	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
145	D-CRLA/6105/2025	SANKAR GOUDA @ SIBA	SUJIT KUMAR PATTNAIK	BERHAMPUR SADAR /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
146	D-CRLA/6150/2025	KANHA MAHAPATRA	SATYA NARAYAN MISHRA 4	KEGAON /263 /2023	AOR20220001615C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-CRLA/6159/2025	PRAFULLA MAHALA @ BABA	NITYANANDA MOHAPATRA	RAIRAKHOL /286 /2024	AOR20220002929C202500010
		VS	VS	()	
		STATE OF ODISHA		//	

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148	D-CRLA/6162/2025	VINOD KUMAR VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /33 /2006 () //	AOR20220001247C202500038
149	D-CRLA/6191/2025	LITAN SENAPATI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /139 /2021 () //	AOR20220001648C202500029
150	D-CRLA/6213/2025	DUKHA NASANA BISI VS STATE OF ODISHA	RAJLAXMI BISWAL VS	THAKURGARH /183 /2024 () //	
151	D-CRLA/6229/2025	PABITRA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /58 /2021 () //	
152	D-CRLA/6243/2025	PRADIP KUMAR BARIK @ PRADEEP VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHI VS	/ /0 () //	
153	D-CRLLP/6264/2025	VICTIM VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	GOP /197 /2019 () //	
154	D-CRLMA/6245/2025	SOMRITA GHOSH VS STATE OF ODISHA	BHARATI DASH VS	/ /0 () //	
155	D-CRLMC/6086/2025	BISHAL KUMAR CHOUDHURY VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /12 /2020 () //	AOR20220000246C202500006
156	D-CRLMC/6087/2025	KABULA @ DINABANDHU MALLIK VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	KOREI /86 /2024 () //	
157	D-CRLMC/6091/2025	SATYA PRAKASH SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //	
158	D-CRLMC/6093/2025	HARISH CHANDRA NAYAK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	TOMANDO /36 /2023 () //	
159	D-CRLMC/6094/2025	LOKANATH PRASAD MOHAPATRA	GYANA RANJAN MAHAPATRA	TOMANDO /36 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/6110/2025	MANOJ KUMAR BHOI	PURNA CHANDRA MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/6111/2025	SAHADEB PRADHAN	BISWAJIT NAYAK	PATTAMUNDAI /15 /2018	
	CRLMC/852/2025	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara)	
		STATE OF ODISHA		GR/0000014/2018	
162	D-CRLMC/6112/2025	NARAYAN PRADHAN	BISWAJIT RANJAN TRIPATHY	G.UDAYAGIRI /149 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/6114/2025	SMRUTI RANJAN RANA @ SMRUTIRNAJAN RANA	JAJATI KESHARI KHUNTIA	CHANDILI /121 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/6123/2025	DIBAKARA @ DIBAKAR BEHERA	JANMEJAYA KATIKIA	PURUSHOTTAMPUR /738 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/6124/2025	LIPU @ DEBASIS NAYAK	JAYADEBA BEHERA	ITAMATI /138 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/6131/2025	RANJIT KUMAR LENKA @ SANJI	DEEPAK KU SAHOO	Tantiapal Marine /120 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/6143/2025	TUSHAR KANTA BARAL	BISWAJIT NAYAK	CAPITAL P.S. /212 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/6165/2025	SANTANU KUMAR TAKRI @ SANATANA TAKIRI	SIDHARTHA SANKAR RAY 2	KOTOAGARH /111 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/6169/2025	MANISH DEHURY	ANIRUDHA DAS	KAMAKHYANAGAR /302 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/6174/2025	DAYANIDHI SARANGI	SOUBHAGYA SWAIN	MAHILA P.S.(BBSR) /198 /2024	AOR20220001296C202500015
		VS	VS	()	

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171	D-CRLMC/6178/2025	STATE OF ODISHA ABHIJIT PANDA VS SUJATA MISHRA	MANOJ KUMAR MOHANTY VS	// /0 ()	
172	D-CRLMC/6186/2025	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	SURAJ MOHANTY VS	ASKA /207 /2013 () //	
173	D-CRLMC/6190/2025	KHIRASINDHU TANDI VS STATE OF ODISHA	JAGABANDHU SAHU VS	TITILAGARH /251 /2016 () //	
174	D-CRLMC/6192/2025	SAGAR KUMAR NAYAK VS JYOTIRANJAN MUDULI	PRAFULLA KUMAR JENA VS	/0 () //	
175	D-CRLMC/6195/2025	DEBASIS MOHANTY VS JYOTIRANJAN MUDULI	PRAFULLA KUMAR JENA VS	/0 () //	
176	D-CRLMC/6204/2025	SATYABRATA ROUT VS STATE OF ODISHA(VIG.)	PRABHAS CHANDRA PANDA VS	BALASORE VIGILANCE /30 /2013 () //	
177	D-CRLMC/6206/2025	SUSANTA KUMAR JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /237 /2017 () //	
178	D-CRLMC/6217/2025	BABR @ SARAFAT KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TIGIRIA /207 /2024 () //	
179	D-CRLMC/6248/2025	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	SURAJ MOHANTY VS	ASKA /208 /2013 () //	
180	D-CRLMC/6252/2025	MOHAMMED ARIF NAGARIA @ ARIF NAGARIA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /499 /2024 () //	
181	D-CRLMC/6260/2025	SINU BARAD VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /648 /2024 () //	

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182	D-CRLMC/6261/2025	SAROJ RANJAN DAS @ SARAJ RANJAN DAS @ PAPI SARAJ RANJAN DAS VS STATE OF ODISHA	ANAROSHAKTI PAIS	MANCHESWAR P.S. /409 /2015 () //	
183	D-CRLMC/6266/2025	BIPIN BIHARI LENKA VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY	CHANDAKA P.S. /316 /2024 () //	
184	D-CRLMP/6089/2025	REENA RATH VS STATE OF ODISHA	GAJENDRANATH ROUT	LAXMISAGAR P.S. /44 /2024 () //	AOR20220004106C202500017
185	D-CRLMP/6101/2025	SUDHANSU KUMAR PARIDA VS SNIGDHARANI BARIK	RANJIT MOHANTY	/ /0 () //	
186	D-CRLMP/6146/2025	ARABINDA KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY	/ /0 () //	
187	D-CRLMP/6160/2025	JYOSNA SAHOO @ JYOTSNA SAHOO VS STATE OF ODISHA	AMULYA KUMAR NAYAK	/ /0 () //	
188	D-CRLMP/6184/2025	BISWAJIT SWAIN VS LIJARANI MOHANTY	SOUBHAGYA SWAIN	/ / () //	AOR20220001296C202500016
189	D-CRLMP/6185/2025	SASMITA KISHAN VS STATE OF ODISHA	RAJA PANDA	/ /0 () //	
190	D-CRLMP/6193/2025	NAYANA NAIK VS DIRECTOR GENERAL OF POLICE, CUTTACK	NIKUNJA KUMAR ROUT	/ /0 () //	
191	D-CRLMP/6201/2025	LITINA PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO	/ /0 () //	
192	D-CRLMP/6255/2025	TARUN KUMAR KHILAR VS STATE OF ODISHA	KAPILA CHARAN NAYAK	/ /0 () //	
193	D-CRLREV/6209/2025	GOUTAM PRADHAN @ KANHA	BIREN SANKAR TRIPATHY	FATEGARH /264 /2024	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-FAO/8088/2025	LEGAL MANAGER, UNITED INDIA INSURANCE CO. LTD.,POKHUR	ADNIPATI KUMAR MOHANTY	//	
		VS	VS	0	
		BHARATI MOHANTY		//	
195	D-FAO/8130/2025	BIPIN LUGUN	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-LAA/8067/2025	LAND ACQUISITION OFFICER, KHURDA	AJODHYA RANJAN DASH,A.G.A	//	LOD20240000172C202500113
		VS	VS	0	
		RAGHUNATH SAMANTARAY		//	
197	D-MACA/8180/2025	ORIENTAL INSURANCE CO. LTD.,BALANGIR	RIMJHIMBALA PATI	//	
		VS	VS	0	
		TAPAN RANA		//	
198	D-MACA/8222/2025	D.M.(LEGAL), M/S ORIENTAL INSURANCE CO. LTD.,	RIMJHIMBALA PATI	//	
		VS	VS	0	
		RENUBALA MOHANTY		//	
199	D-MACA/8256/2025	KARTIK CHANDRA BISWAL	PRATAP KUMAR BEHERA	//	
		VS	VS	0	
		MANOJ MAHALIK		//	
200	D-MATA/8092/2025	SANTOSH KUMAR MOHAPATRA	DOLAGOBINDA MOHAPATRA	//	AOR20220001523C202500013
		VS	VS	0	
		SMITAPRAJNA DASH @ MOHAPATRA		//	
201	D-MATA/8269/2025	SANGEETA PRADHAN @ SANGITA	ASHOK KUMAR PRADHAN	//	AOR20220001590C202500002
		VS	VS	0	
		SIMANCHAL CHOUDHURY		//	
202	D-MATA/8280/2025	MANJUSHREE PATRA	SUJATA JENA	//	
		VS	VS	0	
		SUDHANSU SEKHAR SAHOO		//	
203	D-RPFAM/8068/2025	NARAHARI JENA	PRADEEP KUMAR DAS	//	AOR20220001207C202500025
		VS	VS	0	
		SANDHYARANI SAMAL		//	
204	D-RPFAM/8078/2025	ADITYA MAHAR	RAJESH KUMAR MAHAPATRA	//	
		VS	VS	0	

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205	D-RPFAM/8135/2025	AMITA MAHAR RUPESH BAGARTY VS SUJATA BAGARTY	MANAS KUMAR CHAND VS	// // 0	
206	D-RSA/8179/2025	DEBADUTTA PANDA VS STATE OF ODISHA	BIKRAM SENAPATI VS	// // 0	
207	D-RSA/8259/2025	JAYANTI SABAR VS BHAGABATI PASAYAT	GAGAN BIHARI SINGH VS	// // 0	
208	D-RSA/8305/2025	SUJIT KUMAR SAMANTARAY VS PRABATI MOHAPATRA	AMIT PRASAD BOSE VS	// // 0	
209	D-RVWPET/8309/2025	CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI VS DEBI PRASAD MOHANTY	ALOK KUMAR MOHANTY, (SR. PANEL COUNSEL) VS	// // 0	
210	D-TRP(C)/8209/2025	SASMITA RANA VS RAMAKANTA RANA	SOUMYA RANJAN PATI VS	// // 0	
211	D-TRPCRL/6098/2025	PRAVATI SAHOO VS SUDHIRA KUMAR SAHOO	SANTOSH KUMAR DWIVEDY VS	//0 // 0	
212	D-WA/8074/2025 WA/499/2025	SWARNAPRAVA JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0	
213	D-WA/8103/2025 WA/500/2025	RADHASHYAM PANDA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// // 0	
214	D-WA/8184/2025	STATE OF ODISHA VS PRAMOD KUMAR KHAMARI	JATESWAR NAYAK, A.G.A. VS	// // 0	LOD20240000200C202500111
215	D-WA/8236/2025	UCO BANK, KOLKATA VS RAMESH CHANDRA ROUT	TAPESH ROY VS	// // 0	

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216	D-WA/8262/2025	TP CENTRAL ODISHA DISTRIBUTION LTD., BBSR VS BHABANI SHANKAR MAHANTA	ARNAV BEHERA VS	// ()	
217	D-WA/8271/2025	UNION OF INDIA VS PARSURAM BARIK	PRASANNA KUMAR PARHI,D.S.G.I VS	// ()	AOR20220001345C202500002
218	D-WA/8272/2025	TP CENTRAL ODISHA DISTRIBUTION LTD., BBSR VS SAROJ KUMAR BEHERA	ARNAV BEHERA VS	// ()	
219	D-WP(C)/8056/2025	RAJAT KUMAR DUTTA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()	
220	D-WP(C)/8057/2025 WP(C)/6017/2025	M/S. DUSMANTA KUMAR MUDULI VS THE COMMISSIONER (APPEALS), CGST AND CX	KANANBALA ROY CHOUDHURY VS	// ()	AOR20220001523C202500011
221	D-WP(C)/8058/2025	NIMAIN DALAI @ NIMAIN CHARAN DALAI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202500018
222	D-WP(C)/8059/2025	BIKASH KUMAR SAHOO VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BBSR-I CIRCLE	ITISHREE TRIPATHY VS	// ()	
223	D-WP(C)/8060/2025	AGRAGATI SHG VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// ()	AOD20240000333C202500023
224	D-WP(C)/8066/2025	RAJIB LOCHAN PRUSTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()	AOD20240000311C202500007
225	D-WP(C)/8072/2025 WP(C)/5978/2025	LAXMAN MARNDI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// ()	
226	D-WP(C)/8073/2025 WP(C)/6038/2025	SUDHIR KUMAR KHANDA VS ODISHA GRAMYA BANK	NIRANJAN LENKA VS	// ()	
227	D-WP(C)/8077/2025	M/S.JPEE DRUGS, HARIDWAR	ARUNA KUMAR NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/8080/2025	M/S.S.S.ENTERPRISES, BBSR	AJIT KUMAR MOHANTY	//	
	WP(C)/6062/2025	VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/8081/2025	M/S. S.S.ENTERPRISES, BBSR	BISWOJEET LENKA	//	
	WP(C)/6030/2025	VS	VS	()	
		STATE OF ORISSA		//	
230	D-WP(C)/8083/2025	UNION OF INDIA	PRASANNA KUMAR PARHI,D.S.G.I	//	
		VS	VS	()	
		BANABIHARI MISHRA		//	
231	D-WP(C)/8085/2025	JITENDRA KUMAR PARIDA	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/8091/2025	BINOD KUMAR RATH	DOLAGOBINDA MOHAPATRA	//	AOR20220001523C202500012
		VS	VS	()	
		UNION OF INDIA		//	
233	D-WP(C)/8093/2025	KSHAMANIDHI SAMAL	BISWAJIT NAYAK	//	
	WP(C)/6051/2025	VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/8094/2025	NIRANJAN CHOUDHURY	DHANANJAYA MUND	//	
		VS	VS	()	
		SUPERINTENDENT OF POLICE, KALAHANDI		//	
235	D-WP(C)/8097/2025	HONY NB SUB BANAMBAR SAMAL(RETD)	SAMARENDRA BEURA	//	AOR20220001771C202500004
	WP(C)/6067/2025	VS	VS	()	
		UNION OF INDIA		//	
236	D-WP(C)/8098/2025	NIRAKAR MAHARANA	RAMAKANTA SARANGI	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
237	D-WP(C)/8100/2025	BIRENDRA KUMAR BEHERA	TAPAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/8101/2025	MURALI SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/8102/2025	ODISHA GRAMYA BANK SOUBHAGYA RABI SWAIN VS STATE OF ODISHA	SUBASH CH PANI VS	// // 0 //	
240	D-WP(C)/8104/2025 WP(C)/6023/2025	NIBEDITA PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
241	D-WP(C)/8105/2025	RABINDRA BARMAN VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
242	D-WP(C)/8106/2025	RATNAKAR SATPATHY VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //	
243	D-WP(C)/8107/2025	PRANABANDHU SETHI VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
244	D-WP(C)/8109/2025	AMODA GIRI VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
245	D-WP(C)/8112/2025	SANTOSH KUMAR EKKA VS COMMANDANT GENERAL, HOME GUARDS ODISHA, CUTTACK	SIDHARTHA MISHRA VS	// 0 //	
246	D-WP(C)/8113/2025	SAIRA BEGUM VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
247	D-WP(C)/8116/2025	SUNIL KUMAR MOHANTA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //	
248	D-WP(C)/8118/2025	HIRAMANI MARDI @ HIRAMANI HANSDAH VS STATE OF ODISHA	PRADIPTA VARMA VS	// 0 //	
249	D-WP(C)/8119/2025	MD. FAROOQ VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/8120/2025	BRAJA KISHORE DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	
251	D-WP(C)/8121/2025	DR.SATYAPRIYA DASH VS STATE OF ODISHA	VS	// 0 //	
252	D-WP(C)/8122/2025	MADHU SUDAN PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
253	D-WP(C)/8123/2025	JINAT BEGUM VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
254	D-WP(C)/8124/2025	BALARAM ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
255	D-WP(C)/8125/2025	MAJID KHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
256	D-WP(C)/8126/2025	RABINDRA KUMAR BARICK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
257	D-WP(C)/8127/2025	UTTAM KUMAR DAS VS DIVISIONAL MANAGER , ICIC BANK LTD	KARUNAKAR RATH VS	// 0 //	
258	D-WP(C)/8128/2025	KUMUDINI BHAI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
259	D-WP(C)/8129/2025	SITAKANTA SATAPATHY VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //	
260	D-WP(C)/8131/2025	KAMADEV BISWAL VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
261	D-WP(C)/8132/2025	SK. SAIFUDDIN	TRILOCHAN NANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/8133/2025	M/S L.N. LOGISTICS PRIVATE LIMITED	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THAE STATE TAX OFFICER, JHARSUGUDA CIRCLE, SAMBALPUR		//	
263	D-WP(C)/8136/2025	M/S. ZENITH MINING (P) LTD., NEW DELHI	RAKESH SHARMA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/8137/2025	RAMESH CHANDRA PANDA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/8138/2025	JAITUN BEGUM	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/8139/2025	MANORAMA CHAINI	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/8140/2025	MD. HAMID	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/8141/2025	ASHUTOSH DAS	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/8142/2025	GOSHANAR SURIN	DIPTI RANJAN BHOKTA	//	
	WP(C)/6037/2025	VS	VS	()	
		COLLECTOR, SUNDERGARH		//	
270	D-WP(C)/8143/2025	GHANASHYAM DASH	IN PERSON	//	AOD20240000821C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/8144/2025	SABITRI PUTEL	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/8145/2025	DAMBARUDHAR SAMANTARAY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500002
		VS	VS	()	

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273	D-WP(C)/8146/2025	STATE OF ODISHA RUKUNI DALAPATI VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500005
274	D-WP(C)/8147/2025	STATE OF ODISHA TULASI JANI VS	DIPTI RANJAN BHOKTA VS	// // ()	
275	D-WP(C)/8148/2025	STATE OF ODISHA BIJAY KUMAR SAHOO VS	ANNADA PRASAD MOHANTY VS	// // ()	
276	D-WP(C)/8149/2025	STATE OF ODISHA PURNA CHANDRA DAS VS	ARUN KUMAR ROUT VS	// // ()	AOR20220002173C202500001
277	D-WP(C)/8150/2025	STATE OF ODISHA LAXMIDHAR TRIPATHY VS	ANNADA PRASAD MOHANTY VS	// // ()	
278	D-WP(C)/8152/2025	STATE OF ODISHA LOKNATH PANDA VS	ANNADA PRASAD MOHANTY VS	// // ()	
279	D-WP(C)/8153/2025	STATE OF ODISHA CHINMAYA KUMAR NAYAK VS	HARIPAD MOHANTY VS	// // ()	
280	D-WP(C)/8154/2025	STATE OF ODISHA PROFUL KUMAR MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
281	D-WP(C)/8156/2025	STATE OF ODISHA SANJAY HIAL VS	DIPTI RANJAN BHOKTA VS	// // ()	
282	D-WP(C)/8158/2025	STATE OF ODISHA SURENDRANATH PANIGRAHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
283	D-WP(C)/8159/2025	STATE OF ODISHA BHOLANATH SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // () //	

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284	D-WP(C)/8161/2025	HEMALATA BHOI VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
285	D-WP(C)/8163/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// 0 //	
286	D-WP(C)/8164/2025	M/S. RAJESH KUMAR RAY VS COMMISSIONER OF SALES TAX CT AND GST	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500019
287	D-WP(C)/8166/2025 WP(C)/6045/2025	M/S PRATYUSH BHUBANESHWAR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
288	D-WP(C)/8170/2025	JITENDRA MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
289	D-WP(C)/8172/2025	SONALI SAMANTARAY VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	
290	D-WP(C)/8174/2025	NRUSINGH CHARAN SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
291	D-WP(C)/8175/2025	PRABATI MANDAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
292	D-WP(C)/8176/2025	BIBHUDENDU MISHRA VS SUBHADARSHINI MOHANTY	PRAJNA SARITA MOHANTY VS	// 0 //	
293	D-WP(C)/8177/2025	DURGA CHARAN MAHAPATRA VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //	
294	D-WP(C)/8178/2025	SURENDRA BEHERA VS STATE OF ODISHA	APARESH BHOI VS	// 0 //	
295	D-WP(C)/8181/2025	ASWINI KUMAR PATTNAYAK	SUBHRANSU BHUSAN MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/8182/2025	DR.BISWANATH ADHEK	SEKH ZAKIR HUSSAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/8183/2025	SUDHANSU SEKHAR JENA	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/8186/2025	DURGA CHARAN MAHAPATRA	MAMATA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/8187/2025	M/S.SMITA TRAVELS, KENDUJHAR	MANORANJAN MISHRA	//	
		VS	VS	()	
		MANAGING DIRECTOR, ODISHA MINING CORPORATION, BBSR		//	
300	D-WP(C)/8188/2025	SRI SRI DANDA KHEDEI THAKURANI BIJE NIAGEGASUN BRANSON	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/8191/2025	ANASUYA DALAI	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/8192/2025	RASHMIPRIYA MALLICK	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/8194/2025	ASWINI KUMAR PATTNAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/8196/2025	M/S. YGP SCRAP TRADERS	LINGARAJ MOHANTY	//	AOD2024000806C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/8197/2025	PURNA CHANDRA DAS	ARUN KUMAR ROUT	//	AOR20220002173C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/8198/2025	M/S. LINGARAJ MODREN RICE INDUSTRIES, KOTPA	D.N.MURTY	//	AOR20220002995C202500009
		VS	VS	()	

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307	D-WP(C)/8200/2025	STATE OF ODISHA AKSHAYA KUMAR PARIDA VS	RAMA CHANDRA JENA VS	// // 0	
308	D-WP(C)/8201/2025	STATE OF ODISHA MANAGING COMMITTEE, CHRIST COLLEGIATE SCHOOL, PO. SUTRACK	HO. APS. SUTRACK VS	// // 0	AOR20220001600C202500018
309	D-WP(C)/8202/2025	STATE OF ODISHA MANAS RANJAN BEHERA VS	BUDHADEV ROU TRAY VS	// // 0	
310	D-WP(C)/8203/2025	STATE OF ODISHA DOKI LAXMINARAYAN SUBUDHI VS	BADRINARAYAN PANDA VS	// // 0	
311	D-WP(C)/8205/2025	STATE OF ODISHA MANORAMA DASH @ MANORAMA DASH VS	DIBYA CHARAN SWAIN VS	// // 0	
312	D-WP(C)/8206/2025	CHIEF EXECUTIVE OFFICER,(ELECTRICAL) ANJANA DAS VS	NESCO TPNODL, BALESWAR SANJIB RAY VS	// // 0	
313	D-WP(C)/8208/2025	STATE OF ODISHA ANADI CHARAN NAYAK VS	MAHENDRA KUMAR SAHOO VS	// // 0	
314	D-WP(C)/8210/2025	STATE OF ODISHA RAMESH CHANDRA PATNAIK VS	MAHENDRA KUMAR SAHOO VS	// // 0	
315	D-WP(C)/8211/2025	STATE OF ODISHA APURBAMANI MOHANTA VS	BRUNDABAN ROUT VS	// // 0	
316	D-WP(C)/8212/2025	STATE OF ODISHA URMILA KANDI VS	PRAJIT KUMAR PRADHAN VS	// // 0	
317	D-WP(C)/8213/2025	STATE OF ODISHA HATANATH PARIDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// // 0 //	

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318	D-WP(C)/8214/2025	MUKUNDA CHANDRA PARIDA VS LAND ACQUISITION OFFICER CUM COLLECTOR , MAYURBHANJ	SATYA NARAYAN BHRAMAR RAY VS	// ()	
319	D-WP(C)/8215/2025	LINGARAJ DAS VS STATE OF ODISHA	TUNA SAHU VS	// ()	
320	D-WP(C)/8216/2025 WP(C)/6060/2025	SAI CHANDRASEKHAR TRIPATHY VS STATE OF ODISHA	AMITABH MISHRA VS	// ()	
321	D-WP(C)/8217/2025	SOLOMON SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// ()	AOR20220001207C202500026
322	D-WP(C)/8219/2025	SREE SREE LAXMI MAA SHG, SAINTALA. VS STATE OF ODISHA	ATUL TRIPATHY VS	// ()	AOD20240000618C202500003
323	D-WP(C)/8220/2025	ASMA KHATUA VS STATE OF ODISHA	TUNA SAHU VS	// ()	
324	D-WP(C)/8221/2025	SUVENDU MOHANTY VS STATE OF ODISHA	AMITABH MISHRA VS	// ()	
325	D-WP(C)/8223/2025	NARI SHAKTI MASALA UDYOG VS STATE OF ODISHA	ATUL TRIPATHY VS	// ()	AOD20240000618C202500004
326	D-WP(C)/8224/2025	M/S GOKULANANDA SAHOO VS ADDITIONAL COMMISSIONER OF CT AND GST (APPEAL) CENTRAL ZONE I	KAJAL SAHOO VS	// ()	
327	D-WP(C)/8225/2025	PRATAP PATTNAIK @ PRATAP KUMAR PATTANAIKLALITENDU MISHRA VS CHITTARANJAN PATTNAIK	VS VS	// ()	AOR20220001610C202500016
328	D-WP(C)/8228/2025	PADMA CHARAN PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// ()	
329	D-WP(C)/8229/2025	M/S LOKANATH NAIK	KAJAL SAHOO	//	

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		VS	VS	0	
		DEPUTY COMMISSIONER OF CT AND GST , ANGUL CIRCLE		//	
330	D-WP(C)/8230/2025	DEBRAJ NAYAK	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ORISSA		//	
331	D-WP(C)/8233/2025	ARUNA KUMAR TRIPATHY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/8235/2025	PRAKASH CHANDRA PRADHAN	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA		//	
333	D-WP(C)/8237/2025	BRUDABAN PRADHAN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/8239/2025	MAHAMAYA SAHOO	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/8240/2025	ANKIT PRASAD	GOBINDA CHANDRA DAS	//	
		VS	VS	0	
		REGIONAL MANAGER, PUNJAB NATIONAL BANK, BBSR		//	
336	D-WP(C)/8243/2025	ABHAYA KUMAR ROUSTRAY	SOUBHAGYA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/8245/2025	PRASANTA KUMAR SARKAR	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		THE STATE OF ORISSA		//	
338	D-WP(C)/8246/2025	RAMESH CHANDRA BADAJENA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/8247/2025	GOPAL CHANDRA NAYAK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/8249/2025	SK SAMIUL ISLAM	JYOTI RANJAN KAR	//	
		VS	VS	0	

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341	D-WP(C)/8250/2025	STATE OF ODISHA SUBHASHIS SAHU VS THE COLLECTOR CUM- DPC, DEOGARH	RAJESH RANJAN SAHOO VS	// // 0 //	
342	D-WP(C)/8251/2025	KSHIRABDHI TANAYA SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //	
343	D-WP(C)/8253/2025	PRASAN KUMAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //	
344	D-WP(C)/8254/2025	KIRAN BALA PATI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //	
345	D-WP(C)/8255/2025	M/S GOPALJI KETAKI KHARA MASALA VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR	SUCHETA GUMANSINGH VS	// // 0 //	
346	D-WP(C)/8257/2025	M/S. ADITYA CRAFT AND PAPERS PRIVATE LTD., CUTACK VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL TAX, BBSR	SUDAMKA SIBA MOHANTY VS	// // 0 //	
347	D-WP(C)/8258/2025	MANORAMA MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //	
348	D-WP(C)/8260/2025	KSHIRABDHI TANAYA SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //	
349	D-WP(C)/8261/2025	M/S ADILAKSHMI ENGINEERING VS MAHANADI COAL FIELDS LIMITED	ABHISHEK DASH VS	// // 0 //	
350	D-WP(C)/8263/2025	KANCHANBALA SAHOO VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	// // 0 //	
351	D-WP(C)/8264/2025	RUDRA MADHAB MUDULI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //	

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352	D-WP(C)/8265/2025	GOURANGA CHARAN TOLA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
353	D-WP(C)/8266/2025	PRASAN KUMAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
354	D-WP(C)/8267/2025	ABHINNA KUMAR BISWAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
355	D-WP(C)/8270/2025	RABI SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
356	D-WP(C)/8274/2025	PRASANNA BARIK @ PRASANNA KUMAR VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
357	D-WP(C)/8275/2025	SANGARM KESHARI PARIDA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
358	D-WP(C)/8277/2025	SANJUKTA MOHANTY VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
359	D-WP(C)/8278/2025	BAISHNAB CHARAN KHANDUAL VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
360	D-WP(C)/8282/2025	NILAKANTHA MOHAPATRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500015
361	D-WP(C)/8283/2025	KHAGESWAR MAHAPATRA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
362	D-WP(C)/8284/2025	M/S MAHABIR BOREWELL AND EQUIPMENTS VS THE ODISHA LIFT IRRIGATION CORPORATION LTD	BHABANI PRASAD MOHANTY VS	// 0 //	
363	D-WP(C)/8286/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS DEVI PRASAD GUPTA	DEVI PRASAD GUPTA VS	// 0 //	

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		VS	VS	()	
364	D-WP(C)/8287/2025	DEPUTY COMMISSIONER OF POLICE, VANI VIHAR SQUARE, BBSR JADUMANI PARIDA	AJAY KUMAR TRIPATHY	//	
		VS	VS	()	
365	D-WP(C)/8289/2025	STATE OF ODISHA BAIJAYANTI MOHANTY	ADISHA MOHANTY	//	
		VS	VS	()	
366	D-WP(C)/8292/2025	UNION OF INDIA PRAVAT KUMAR SENAPATI	SAIBRATA RATH	//	
		VS	VS	()	
367	D-WP(C)/8293/2025	STATE OF ODISHA DR.PURNIMA ANJALI MOHANTY	AMRIT MISHRA	//	
		VS	VS	()	
368	D-WP(C)/8296/2025	THE VICE CHANCELLOR CUM APPELLATE AUTHORITY , XIM UNIVERSITY KAMALAKANTA MISHRA	ACHYUTANANDA PATTANAİK	//	
		VS	VS	()	
369	D-WP(C)/8297/2025	STATE OF ODISHA PRAKASH CHANDRA MAJHI	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
370	D-WP(C)/8298/2025	STATE OF ODISHA KASHIRAMANI MOHANTA	AJAY KUMAR TRIPATHY	//	
		VS	VS	()	
371	D-WP(C)/8299/2025	STATE OF ODISHA DEBASMITA SAMANTARAY	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	()	
372	D-WP(C)/8300/2025	STATE OF ODISHA TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	DEBASMITA MOHANTY	//	
		VS	VS	()	
373	D-WP(C)/8301/2025	THE CHAIRMAN CUM DIRECTOR OF INDUSTRIES, MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK M/S. ZEGMA DEVELOPERS PVT LTD.	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500014
		VS	VS	()	
374	D-WP(C)/8302/2025	STATE OF ODISHA KHIROD CHANDRA SAHOO	AMIT KUMAR NATH	//	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/8303/2025	STATE OF ODISHA BASANTA KUMAR SAMAL VS	AJAY KUMAR TRIPATHY VS	// // ()	
376	D-WP(C)/8304/2025	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	SOUMYA MISHRA VS	// // ()	
377	D-WP(C)/8306/2025	CHANCHALA BEHERA KHAGENDRA KUMAR SIAL VS	NITYABRATA BEHURIA VS	// // ()	
378	D-WP(C)/8307/2025	STATE OF ODISHA M/S OCL IRON AND STEELS LIMITED VS	KAJAL SAHOO VS	// // ()	
379	D-WP(C)/8308/2025	UNION OF INDIA KAMAKHYA PRASAD BHUTIA VS	SOUMYA MISHRA VS	// // ()	
380	D-WP(C)/8310/2025	STATE OF ODISHA SUKANTI NAYAK VS	SHASHI BHUSAN JENA VS	// // ()	
381	D-WP(C)/8311/2025	COLLECTOR CUM D.M. SAMBALPUR GAJENDRA NAYAK VS	LALIT KUMAR MAHARANA VS	// // ()	
382	D-WP(C)/8313/2025	STATE OF ODISHA KAMAL LOCHAN BEHERA VS	SATYAJIT MOHAPATRA (2) VS	// // ()	
383	D-ABLAPL/6085/2025	STATE OF ODISHA RUKESH KHADIA VS	SWARAJ PATEL VS	// // ()	BHASMA /29 /2025 AOR20220000246C202500005
384	D-ABLAPL/6090/2025	STATE OF ODISHA BIKASH PATRA VS	SURESH KUMAR JENA VS	// // ()	KISHORENAGAR (ANUGUL) /21 /2021
385	D-ABLAPL/6092/2025	STATE OF ODISHA SASHIKANTA LENKA @ ALOK VS	PUSPAMITRA MOHAPATRA VS	// // ()	NIALI /64 /2025
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/6095/2025	BISWAJIT SHARMA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	JODA /305 /2024 () //	
387	D-ABLAPL/6097/2025	LAMBADAR MAHANTA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	ANANDAPUR /293 /2024 () //	
388	D-ABLAPL/6099/2025	SAROJ KUMAR SETHI @ NAYA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALASORE SADAR /36 /2025 () //	
389	D-ABLAPL/6102/2025	PRAMOD SAHOO VS STATE OF ODISHA	SATYABAN SAHOO VS	/ /0 () //	
390	D-ABLAPL/6103/2025	SOUMYAJIT DAS VS STATE OF ODISHA	BISHWARANJAN SAHU VS	PURI TOWN /67 /2025 () //	
391	D-ABLAPL/6108/2025	MUKESH KUMAR DORA @ MUKESH DORA VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	BHATILI /22 /2025 () //	
392	D-ABLAPL/6109/2025	DILLIP YADAV VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /33 /2025 () //	
393	D-ABLAPL/6113/2025	HARAPRIYA BALIARSINGH VS STATE OF ODISHA	GOPINATH MISHRA VS	KANAS /3 /2025 () //	
394	D-ABLAPL/6118/2025	SANU KUMAR SAHU @ SANNU @ SONU VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDITNAGAR /420 /2024 () //	AOD20240000012C202500038
395	D-ABLAPL/6122/2025	SAJEDA KHATUN @ SAJIDA KHATUN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	JALESWAR /97 /2025 () //	
396	D-ABLAPL/6128/2025	JIBAN KUMAR ROUT @ JIBAN ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
397	D-ABLAPL/6129/2025	DUSMANTA KUMAR DASH	DEEPAK KU SAHOO	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/6133/2025	BITU SAMAL @ SOMESH KUMAR SAMAL	SACHIDANANDA PADHEE	AUL /86 /2025	AOD20220004505C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/6135/2025	JAYKRUSHNA MOHANTY	ARUN KUMAR BEHERA	BHOGRAI /59 /2025	AOR20220003422C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/6136/2025	RAJENDRA NARAYAN DASH	DEEPAK KU SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/6137/2025	BHOLANATH @ HIMANSU PANDA	RANJIT MOHANTY	DERABIS /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/6144/2025	ALOKA KUMAR SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/6145/2025	KHIRAMANI TANTI	DIPTI RANJAN BHOKTA	KORAPUT VIGILANCE /31 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
404	D-ABLAPL/6148/2025	BASANTA NAIK	MOHAMMED FARADISH	DHENKANAL SADAR /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/6149/2025	SANJAYA CHINHARA @ CHHMARA	SRINIBAS SAHOO	TANGI /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/6152/2025	AKSHYA KUMAR JENA @ SUNIL	PRAKASH KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/6153/2025	BAINA SING	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/6154/2025	MANOJ BEHERA	PRANAY KUMAR MAHARAJ	CYBER CRIME AND ECONOMIC OFFENCES, KORAPUT /11 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/6155/2025	STATE OF ODISHA BABUNI PATRA VS	RITURANJAN CHHOTARAY VS	// KANDARPUR /3 /2023 ()	AOR20220003344C202500008
410	D-ABLAPL/6157/2025	STATE OF ODISHA SANTOSH BEHERA @ SANTUA VS	SURESH KUMAR PANDA VS	// KRUSHANANDAPUR /133 /2024 ()	
411	D-ABLAPL/6161/2025	STATE OF ODISHA RAHUL KUMAR GIRI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /31 /2025 ()	
412	D-ABLAPL/6163/2025	STATE OF ODISHA HEMANTA GHADAI VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /129 /2013 ()	
413	D-ABLAPL/6164/2025	STATE OF ODISHA JIBAN KUMAR JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /31 /2025 ()	
414	D-ABLAPL/6166/2025	STATE OF ODISHA BALARAM BEHERA @ BAPI BEHERA VS	SIDHANT PADHI VS	// BALLIGUDA /72 /2021 ()	
415	D-ABLAPL/6168/2025	STATE OF ODISHA DURLLABHA KISAN @ DULLAB MIRDHA VS	DINESH KUMAR MOHANTY VS	// MAHULPALI /121 /2024 ()	AOD20220003518C202500014
416	D-ABLAPL/6173/2025	STATE OF ODISHA NATI NAIK @ NATIKESAN HARIJAN VS	ABINASH PATTJOSHI VS	// JAIPATNA /235 /2024 ()	
417	D-ABLAPL/6180/2025	STATE OF ODISHA BIJAY KUMAR BHOI VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /62 /2025 ()	
418	D-ABLAPL/6183/2025	STATE OF ODISHA BIJAYA LAXMI BARAL VS	DHANANJAYA MUND VS	// KORAPUT VIGILANCE /4 /2025 ()	
419	D-ABLAPL/6187/2025	STATE OF ODISHA(VIG.) BICKY @ BICKY HASSAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /52 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/6196/2025	DR BIBHU PRASAD NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NANDIPADA /46 /2025 () //	
421	D-ABLAPL/6198/2025	GITANJALI NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NANDIPADA /46 /2025 () //	
422	D-ABLAPL/6202/2025	SMRUTI RANJAN DAS VS STATE OF ODISHA	NISHAMANI MUKHI VS	AIRPORT /362 /2024 () //	
423	D-ABLAPL/6211/2025	AZMAT KHAN @ AZAMAT KHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	/ /0 () //	
424	D-ABLAPL/6212/2025	RAKESH KUMAR DALABEHERA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	GOBINDAPUR /36 /2025 () //	
425	D-ABLAPL/6214/2025	PURNA CHANDRA MAHANTY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	GANGAPUR (ASKA) /109 /2025 () //	AOR20220004051C202500008
426	D-ABLAPL/6215/2025	ASISH KUMAR BARIK VS STATE OF ODISHA	DHANANJAYA NAYAK VS	KENDRAPARA SADAR /634 /2024 () //	
427	D-ABLAPL/6219/2025	BISWARANJAN ACHARYA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /53 /2025 () //	
428	D-ABLAPL/6220/2025	BIBHUTI BHUSAN NAIK @ BIBHUTI BHUSAN NAYAK VS STATE OF ODISHA	KAREKRUSHNA DASH VS	JARADA /55 /2025 () //	AOD20240000001C202500066
429	D-ABLAPL/6222/2025	AJAYA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDRASEKHARPUR /961 /2024 () //	
430	D-ABLAPL/6224/2025	ASIT KUMAR BEHERA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI SADAR /173 /2024 () //	
431	D-ABLAPL/6225/2025	AJYAHUTI MOHANTA	BASANTA KUMAR DAS	BARIPADA TOWN /121 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/6226/2025	SANTOSH KUMAR JENA	SACHIDANANDA PADHEE	barpalli /145 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/6227/2025	BIJAY PRADAR	BASANTA KUMAR DAS	BARIPADA TOWN /121 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/6231/2025	KARTIKA NAIK	RABINDRA NATH PRUSTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/6236/2025	ATABUR RAHEMAN KHAN	DEBASISH SAMAL	BASTA /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/6237/2025	ISWAR SAHU	JNYANANANDA PANDA	MUDANPUR RAMPUR /163 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/6239/2025	BABU MANDAL @ PARESH MANDAL	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/6241/2025	KAUSALYA DASH	JAYANTA KUMAR MAJHI	KHANTAPADA /66 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/6242/2025	SUDARSAN MALIK @ SUDARSHANA	BHABANI SANKAR MISHRA	BINJHARPUR /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/6244/2025	PABITRA GIRI	JAYANTA KUMAR MAJHI	JALESWAR /579 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/6246/2025	ANKURI @ ANKURA MALIK	AKSHAYA KUMAR SAHOO	BARI RAMACHANDRAPUR /155 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/6249/2025	DIBYA RANJAN ROUT	RAMAKANTA PRADHAN	JAJPUR ROAD /90 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/6250/2025	STATE OF ODISHA FAKIR CHARAN PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// BALICHANDRAPUR /47 /2025 ()	
444	D-ABLAPL/6251/2025	STATE OF ODISHA SIBA PRASAD DAS @ SUKANA DAS VS	RAMAKANTA PRADHAN VS	// KENDRAPARA SADAR /79 /2025 ()	
445	D-ABLAPL/6254/2025	STATE OF ODISHA SIBA PRASAD SAHOO VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /73 /2025 ()	
446	D-ABLAPL/6256/2025	STATE OF ODISHA SUDEEPTA GHOSH @ SUDIPTA GHOSH VS	JYOTIRMAYA SAHOO VS	// KODALA /114 /2025 ()	
447	D-ABLAPL/6257/2025	STATE OF ODISHA UMA KANTA MOHANTY @ MANTU MOHANTY VS	SEPHALEE DAS VS	// BANSADA /51 /2025 ()	
448	D-ABLAPL/6259/2025	STATE OF ODISHA HEMANTA KUMAR PRADHAN @ HEMANTA PRADHAN VS	KASHIROD KUMAR ROUT VS	// MOTANGA /75 /2025 ()	
449	D-ABLAPL/6262/2025	STATE OF ODISHA SARAT CHANDRA GHOSH VS	JYOTIRMAYA SAHOO VS	// KODALA /114 /2025 ()	
450	D-ABLAPL/6263/2025	STATE OF ODISHA PRIYA MISTRI VS	GOPINATH PANDA VS	// BARANGA /50 /2025 ()	AOR20250000149C202500004
451	D-ABLAPL/6268/2025	STATE OF ODISHA KANHU MALIK @ SANJIT MALIK VS	PARSURAM PANDA VS	// MARINE CHUDAMANI /158 /2022 ()	
452	D-ABLAPL/6270/2025	STATE OF ODISHA SRIKANTA PANDA VS	SULOCHANA PATRO VS	// BAIDYANATHPUR /493 /2024 ()	
453	D-ABLAPL/6272/2025	STATE OF ODISHA TAPAN PATNAYAK @ PATTNAIK VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /430 /2018 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/6274/2025	SATYAPRIYA DAS @ SATYABRATA DAS VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	KENDRAPARA SADAR /79 /2025 () //	
455	D-ABLAPL/6276/2025	SRIKANTA PANDA VS STATE OF ODISHA	SULOCHANA PATRO VS	BAIDYANATHPUR /22 /2025 () //	
456	D-ABLAPL/6280/2025	SUBODH BEHERA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BHAWANIPATNA TOWN /547 /2024 () //	
457	D-ABLAPL/6283/2025	AROSHIKHA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SOSO /29 /2025 () //	
458	D-ABLAPL/6284/2025	BARUN DAS VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	KORAPUT VIGILANCE /4 /2025 () //	

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MISC CASES FILED on :25/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/7/2015 ARBA/7/2015	UNION OF INDIA MP	MR.ANUP KU.BOSE	6/2025
2	D-ARBP/92/2023 ARBP/92/2023	M/S. ALL INDIA ASIAN EDUCATIONAL FOUNDATION MP		7/2025
3	D-CRLLP/6264/2025 CRLLP/ /	VICTIM MP	HRUDANANDA MOHAPATRA	17/2025
4	D-MSA/15/2004 MSA/15/2004	MANCHANATH DEV BIJE MP	HIMANSU SEKHAR MOHANTY	26/2025
5	D-RFA/70/2014 RFA/70/2014	HOTEL ASSN.OF PURI MP	SOMA PATNAIK	31/2025
6	D-RFA/70/2014 RFA/70/2014	HOTEL ASSN.OF PURI MP	M/S.JAGANATH PATNAIK	32/2025
7	D-CRLMP/6089/2025 CRLMP/ /	REENA RATH MP	GAJENDRANATH ROUT	50/2025
8	D-CRLMP/6101/2025 CRLMP/ /	SUDHANSU KUMAR PARIDA MP	RANJIT MOHANTY	51/2025
9	D-CRLMP/6101/2025 CRLMP/ /	SUDHANSU KUMAR PARIDA MP	RANJIT MOHANTY	52/2025
10	D-CRLMP/6184/2025 CRLMP/ /	BISWAJIT SWAIN MP	SOUBHAGYA SWAIN	53/2025
11	D-TRP(C)/8209/2025 TRP(C)/ /	SASMITA RANA MP	SOUMYA RANJAN PATI	60/2025
12	D-LAA/8067/2025 LAA/ /	LAND ACQUISITION OFFICER, KHURDA MP	AJODHYA RANJAN DASH,A.G.A	63/2025
13	D-LAA/8067/2025 LAA/ /	LAND ACQUISITION OFFICER, KHURDA MP	AJODHYA RANJAN DASH,A.G.A	64/2025
14	D-LAA/8067/2025 LAA/ /	LAND ACQUISITION OFFICER, KHURDA MP	AJODHYA RANJAN DASH,A.G.A	65/2025
15	D-JCRLA/21517/2024 JCRLA/124/2024	LALIT MAJHI MP	ADV.	68/2025
16	D-JCRLA/48/2023 JCRLA/48/2023	JALADHAR MAHANAND MP	ADV.	69/2025
17	D-JCRLA/48/2023 JCRLA/48/2023	JALADHAR MAHANAND MP	ADV.	70/2025
18	D-JCRLA/63/2022 JCRLA/63/2022	ANTHRAS KIDO MP	MR.ABHISHEK MOHANTY	71/2025
19	D-JCRLA/63/2022 JCRLA/63/2022	ANTHRAS KIDO MP	MR.ABHISHEK MOHANTY	72/2025
20	D-CONTC/4903/2023 CONTC/4903/2023	NILAKANTHA SINGH MP	M/S.BIREN SANAKR TRIPATHY, M.K.RATH, J.PATI	89/2025
21	D-RVWPET/3751/2025 RVWPET/ /	JEEBANANANDA CHHURIA MP	ADV.	95/2025
22	D-RVWPET/7880/2025 RVWPET/ /	BABA KAMALAESWAR SHG, BHADRAK MP	SRIKAR KUMAR RATH	96/2025
23	D-RVWPET/8309/2025 RVWPET/ /	CRPF EMPLOYEES EDUCATION SOCIETY, NIOWKIDHUMAR MOHANTY, MP	(SR. PANEL COUNSEL)	97/2025
24	D-RVWPET/8309/2025 RVWPET/ /	CRPF EMPLOYEES EDUCATION SOCIETY, NIOWKIDHUMAR MOHANTY, MP	(SR. PANEL COUNSEL)	98/2025
25	D-SA/262/1997 SA/262/1997	SUDAM MP	M/S.MANOJ MISRA	101/2025
26	D-SA/262/1997	SUDAM	M/S.MANOJ MISRA	

	SA/262/1997	MP		102/2025
27	D-SA/262/1997	SUDAM	M/S.MANOJ MISRA	
	SA/262/1997	MP		103/2025
28	D-SA/175/1996	RAMA	M/S.R.CH. RATH	
	SA/175/1996	MP		104/2025
29	D-RPFAM/8078/2025	ADITYA MAHAR	RAJESH KUMAR MAHAPATRA	
	RPFAM/ /	MP		107/2025
30	D-RPFAM/8068/2025	NARAHARI JENA	PRADEEP KUMAR DAS	
	RPFAM/ /	MP		108/2025
31	D-RPFAM/8135/2025	RUPESH BAGARTY	MANAS KUMAR CHAND	
	RPFAM/ /	MP		109/2025
32	D-RPFAM/8135/2025	RUPESH BAGARTY	MANAS KUMAR CHAND	
	RPFAM/ /	MP		110/2025
33	D-CMAPL/50997/2024	SIBARAM MAHARANA	Mr. Tusarkanti Praharaj, Niranjan Panda	
	CMAPL/458/2024	MP		127/2025
34	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		128/2025
35	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		129/2025
36	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		130/2025
37	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		131/2025
38	D-CMAPL/8248/2025	RAGHUNATH ROUT	SUBHADUTTA ROURTRAY	
	CMAPL/ /	MP		132/2025
39	D-CMAPL/30587/2024	NABANITA SA		
	CMAPL/223/2024	MP		133/2025
40	D-CMAPL/30595/2024	JYOTSNA LUGUN		
	CMAPL/211/2024	MP		134/2025
41	D-MATA/7759/2025	RAJASHREE SAHOO	SATYABAN SAHOO	
	MATA/91/2025	MP		137/2025
42	D-MATA/8269/2025	SANGEETA PRADHAN @ SANGITA	ASHOK KUMAR PRADHAN	
	MATA/ /	MP		138/2025
43	D-FAO/8088/2025	LEGAL MANAGER, UNITED INDIA INSURANCE	SACHIN KUMAR MOHANTY	
	FAO/ /	MP		145/2025
44	D-FAO/8088/2025	LEGAL MANAGER, UNITED INDIA INSURANCE	SACHIN KUMAR MOHANTY	
	FAO/ /	MP		146/2025
45	D-BLAPL/4310/2024	PRASANTA RANA @ PENDU		
	BLAPL/1189/2024	MP		287/2025
46	D-BLAPL/1872/2025	FAZAL ALLI @ FAYAZ HUSSAIN	PRASANTA KUMAR ROURTRAY	
	BLAPL/700/2025	MP		288/2025
47	D-BLAPL/5092/2023	RAKESH KUMAR NAULAKHA	KUMAR KASHYAP	
	BLAPL/5092/2023	MP		289/2025
48	D-BLAPL/32223/2024	MITHUNU DAS	ARUN KUMAR ACHARYA	
	BLAPL/12015/2024	MP		290/2025
49	D-RSA/6043/2025	HARAMANI MOHANTY	BRAHMANANDA TRIPATHY	
	RSA/82/2025	MP		292/2025
50	D-RSA/6039/2025	HARAMANI MOHANTY	BRAHMANANDA TRIPATHY	
	RSA/84/2025	MP		293/2025
51	D-RSA/8179/2025	DEBADUTTA PANDA	BIKRAM SENAPATI	
	RSA/ /	MP		294/2025
52	D-RSA/347/2017	ASHOK KU.SATPATHY		
	RSA/347/2017	MP		296/2025
53	D-CMP/7276/2025	INDUMATI NAYAK	RAMAKRISHNA NAIK	
	CMP/285/2025	MP		329/2025
54	D-CMP/8115/2025	CHINTAMANI MOHARANA	RAMAKANTA NAYAK	
	CMP/ /	MP		330/2025
55	D-CMP/3739/2025	SANJIB PATEL	SURYA NARAYAN SATPATHY	
	CMP/ /	MP		331/2025
56	D-CMP/8173/2025	K.ANITA PRUSTY	ASHOK KUMAR SARANGI	
	CMP/ /	MP		332/2025
57	D-CMP/4506/2025	BIJAYA KUMAR SWAIN	JAYADEBA BEHERA	
	CMP/ /	MP		333/2025

58	D-CMP/8190/2025 CMP/ /	PRAMOD KUMAR JENA MP	SOURAV SUMAN BHUYAN	334/2025
59	D-CMP/49514/2024 CMP/1438/2024	PRABHAT KUMAR BAKSI MP	ADISHA MOHANTY	335/2025
60	D-CMP/8252/2025 CMP/ /	GURA DALEI MP	MAMATA MISHRA	336/2025
61	D-CMP/8291/2025 CMP/ /	SURESH CHANDRA SAMAL MP	SUBHANKAR ROUT	337/2025
62	D-CMP/8294/2025 CMP/ /	RAMAKANTA MAHAPATRA MP	AMIT PRASAD BOSE	338/2025
63	D-CMP/8273/2025 CMP/ /	SANTOSH CHANDRA PATRO MP	JYOTI RANJAN DEO	339/2025
64	D-CMP/8312/2025 CMP/ /	MANOJ MOHAPATRA MP	AMITAV TRIPATHY	340/2025
65	D-ABLAPL/35087/2024 ABLAPL/13336/2024	T.TUMBANATH SUBUDHI @ BRAHAMA CHANDRA MP	CHANDRA KUMAR PANDIT @ VAISHNAV PURI	546/2025
66	D-ABLAPL/4788/2025 ABLAPL/1829/2025	RAJENDRA MALLICK MP	PUSPAMITRA MOHAPATRA	548/2025
67	D-ABLAPL/306/2025 ABLAPL/163/2025	HARISCHANDRA PRADHAN @ HARI PRADHAN MP		549/2025
68	D-ABLAPL/478/2025 ABLAPL/220/2025	JAYANTA DAS MP	BITAS KUMAR SWAIN	550/2025
69	D-ABLAPL/38730/2024 ABLAPL/14908/2024	SUKANTA KUMAR SAHU MP		551/2025
70	D-ABLAPL/31353/2024 ABLAPL/11674/2024	MIR MAKSUD ALI MP	PRATAP CHANDRA MISHRA	552/2025
71	D-ABLAPL/2949/2025 ABLAPL/1214/2025	SHASHIKANTA @ MUNA PRADHAN MP		553/2025
72	D-ABLAPL/1150/2025 ABLAPL/505/2025	BALARAM MALIK @ BALIA MALLIK MP		554/2025
73	D-ABLAPL/3605/2025 ABLAPL/1509/2025	SK. ABU @ SK. SAJUDDIN MP		555/2025
74	D-ABLAPL/3607/2025 ABLAPL/1511/2025	SK. KHALIL MP		556/2025
75	D-ABLAPL/3239/2025 ABLAPL/1500/2025	ANUJ KUMAR YADAV MP		557/2025
76	D-ABLAPL/4721/2025 ABLAPL/1853/2025	BASANTA KUMAR BAL MP	BHABANI SHANKAR DASPARIDA	558/2025
77	D-ABLAPL/2607/2025 ABLAPL/1056/2025	PADMANABA @ RAMESH @ PADA @ PADMA LOCHAN PRADHAN MP		559/2025
78	D-ABLAPL/33562/2024 ABLAPL/12758/2024	GAGAN BIHARI BISWAL MP		560/2025
79	D-ABLAPL/2787/2025 ABLAPL/1235/2025	JACOB JANI @ MITHUN DAS MP		561/2025
80	D-ABLAPL/1140/2025 ABLAPL/513/2025	SUREN @ SUREN KUMAR SAHU MP		562/2025
81	D-ABLAPL/8783/2024 ABLAPL/3155/2024	SK. BESA @ SK. BESARUDDIN MP		563/2025
82	D-ABLAPL/32398/2024 ABLAPL/12367/2024	PARSU @ PRASANTA PRADHAN MP		564/2025
83	D-ABLAPL/4820/2025 ABLAPL/1868/2025	SATYABRATA JENA MP	BYOMAKESH TRIPATHY	565/2025
84	D-MACA/4980/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD., BBSRMIT KUMAR NATH MP		613/2025
85	D-MACA/7703/2025 MACA/ /	G.M.,M/S SRIRAM GENERAL INSURANCE CO. AMIDALI KHAN MP		614/2025
86	D-CRLMC/6087/2025 CRLMC/ /	KABULA @ DINABANDHU MALLIK MP	BIJAYA KUMAR DASH	614/2025
87	D-CRLMC/6086/2025 CRLMC/ /	BISHAL KUMAR CHOUDHURY MP	SWARAJ PATEL	615/2025
88	D-MACA/7703/2025 MACA/ /	G.M.,M/S SRIRAM GENERAL INSURANCE CO. AMIDALI KHAN MP		615/2025
89	D-MACA/6421/2025	D.M.,ORIENTAL INSURANCE CO. LTD., SUNDARIBLA PATI		

	MACA/ /	MP		616/2025
90	D-CRLMC/6093/2025 CRLMC/ /	HARISH CHANDRA NAYAK MP	GYANA RANJAN MAHAPATRA	616/2025
91	D-MACA/8180/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD.,BALAN MP	RRM JHIMBALA PATI	617/2025
92	D-CRLMC/6094/2025 CRLMC/ /	LOKANATH PRASAD MOHAPATRA MP	GYANA RANJAN MAHAPATRA	617/2025
93	D-MACA/7707/2025 MACA/ /	G.M., M/S. SRIRAM GENERAL INSURANCE MP	CO. AMTAL R K HANSHAN	618/2025
94	D-CRLMC/6094/2025 CRLMC/ /	LOKANATH PRASAD MOHAPATRA MP	GYANA RANJAN MAHAPATRA	618/2025
95	D-CRLMC/6111/2025 CRLMC/852/2025	SAHADEB PRADHAN MP	BISWAJIT NAYAK	619/2025
96	D-MACA/8222/2025 MACA/ /	D.M.(LEGAL), M/S ORIENTAL INSURANCE MP	RRM JHIMBALA PATI	619/2025
97	D-CRLMC/6112/2025 CRLMC/ /	NARAYAN PRADHAN MP	BISWAJIT RANJAN TRIPATHY	620/2025
98	D-MACA/8256/2025 MACA/ /	KARTIK CHANDRA BISWAL MP	PRATAP KUMAR BEHERA	620/2025
99	D-MACA/8256/2025 MACA/ /	KARTIK CHANDRA BISWAL MP	PRATAP KUMAR BEHERA	621/2025
100	D-CRLMC/6123/2025 CRLMC/ /	DIBAKARA @ DIBAKAR BEHERA MP	JANMEJAYA KATIKIA	621/2025
101	D-MACA/516/2009 MACA/516/2009	O.I.CO.LTD MP		622/2025
102	D-CRLMC/6124/2025 CRLMC/ /	LIPU @ DEBASIS NAYAK MP	JAYADEBA BEHERA	622/2025
103	D-CRLMC/36550/2024 CRLMC/4647/2024	LAXMANPATI BALIARSINGH MP	DIBYAJYOTI SAHOO, AMULYA RATNA PANDA ,S.DASH	623/2025
104	D-CRLMC/6143/2025 CRLMC/ /	TUSHAR KANTA BARAL MP	BISWAJIT NAYAK	624/2025
105	D-CRLA/2951/2025 CRLA/175/2025	DAMU PUJARI MP	ABHAS MOHANTY	625/2025
106	D-CRLMC/6165/2025 CRLMC/ /	SANTANU KUMAR TAKRI @ SANATANA MP	SANBARTHA SANKAR RAY 2	625/2025
107	D-CRLMC/6169/2025 CRLMC/ /	MANISH DEHURY MP	ANIRUDHA DAS	626/2025
108	D-CRLA/4371/2025 CRLA/212/2025	GOPAL KRUSHNA SAHU MP	PRNOY MOHANTY	626/2025
109	D-CRLA/487/2018 CRLA/487/2018	DINESH MAHATO MP	BIJAYA KUMAR RAGADA	627/2025
110	D-CRLMC/6178/2025 CRLMC/ /	ABHIJIT PANDA MP	MANOJ KUMAR MOHANTY	627/2025
111	D-CRLMC/6186/2025 CRLMC/ /	SANGRAM KESHARI MOHANTY MP	SURAJ MOHANTY	628/2025
112	D-CRLA/101/2018 CRLA/101/2018	SUMIT BAGE MP	M/S.BISWAJIT NAYAK, S.SAMANTRAY, A.K.PATRA	628/2025
113	D-CRLA/6162/2025 CRLA/ /	VINOD KUMAR MP	DEVASHIS PANDA	629/2025
114	D-CRLMC/6174/2025 CRLMC/ /	DAYANIDHI SARANGI MP	SOUBHAGYA SWAIN	629/2025
115	D-CRLA/6162/2025 CRLA/ /	VINOD KUMAR MP	DEVASHIS PANDA	630/2025
116	D-CRLMC/6248/2025 CRLMC/ /	SANGRAM KESHARI MOHANTY MP	SURAJ MOHANTY	630/2025
117	D-CRLA/6162/2025 CRLA/ /	VINOD KUMAR MP	DEVASHIS PANDA	631/2025
118	D-CRLMC/6260/2025 CRLMC/ /	SINU BARAD MP	BIJAY KUMAR BEHERA	631/2025
119	D-CRLA/6150/2025 CRLA/ /	KANHA MAHAPATRA MP	SATYA NARAYAN MISHRA 4	632/2025
120	D-CRLMC/6266/2025 CRLMC/ /	BIPIN BIHARI LENKA MP	SASANKA SEKHAR PAIKRAY	632/2025

121	D-CRLA/6150/2025 CRLA/ /	KANHA MAHAPATRA MP	SATYA NARAYAN MISHRA 4	633/2025
122	D-CRLA/936/2023 CRLA/936/2023	ANIL KUMAR MOHANTA MP	MR. SUSANTA KUMAR TRIPATHY,RAJENDRA KUMAR PANIGRAHI	634/2025
123	D-CRLA/6191/2025 CRLA/ /	LITAN SENAPATI MP	ASUTOSH TRIPATHY	635/2025
124	D-CRLA/6191/2025 CRLA/ /	LITAN SENAPATI MP	ASUTOSH TRIPATHY	636/2025
125	D-CRLA/352/2011 CRLA/352/2011	TANUA @ TANMAYA MP	M/S.P.K.SAHOO	637/2025
126	D-CRLA/6229/2025 CRLA/ /	PABITRA DAS MP	JYOTIRMAYA SAHOO	638/2025
127	D-CRLA/6229/2025 CRLA/ /	PABITRA DAS MP	JYOTIRMAYA SAHOO	639/2025
128	D-CRLA/6243/2025 CRLA/ /	PRADIP KUMAR BARIK @ PRADEEP MP	SAROJ KUMAR PADHI	640/2025
129	D-WA/8074/2025 WA/499/2025	SWARNAPRAVA JENA MP	SUSHANTA KUMAR MISHRA	1222/2025
130	D-WA/8074/2025 WA/499/2025	SWARNAPRAVA JENA MP	SUSHANTA KUMAR MISHRA	1223/2025
131	D-WA/8103/2025 WA/500/2025	RADHASHYAM PANDA MP	VIVEKANANDA JENA	1224/2025
132	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1225/2025
133	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1226/2025
134	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1227/2025
135	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1228/2025
136	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1229/2025
137	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1230/2025
138	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1231/2025
139	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1232/2025
140	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1233/2025
141	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1234/2025
142	D-WA/8184/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1235/2025
143	D-WA/8184/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1236/2025
144	D-WA/8236/2025 WA/ /	UCO BANK, KOLKATA MP	TAPESH ROY	1237/2025
145	D-WA/8184/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1238/2025
146	D-WA/8236/2025 WA/ /	UCO BANK, KOLKATA MP	TAPESH ROY	1239/2025
147	D-WA/8236/2025 WA/ /	UCO BANK, KOLKATA MP	TAPESH ROY	1240/2025
148	D-WA/8262/2025 WA/ /	TP CENTRAL ODISHA DISTRIBUTION LTD, BNSSV BEHERA MP		1241/2025
149	D-WA/8262/2025 WA/ /	TP CENTRAL ODISHA DISTRIBUTION LTD, BNSSV BEHERA MP		1242/2025
150	D-WA/8272/2025 WA/ /	TP CENTRAL ODISHA DISTRIBUTION LTD, BNSSV BEHERA MP		1243/2025
151	D-WA/8272/2025 WA/ /	TP CENTRAL ODISHA DISTRIBUTION LTD, BNSSV BEHERA MP		1244/2025
152	D-WA/8271/2025	UNION OF INDIA	PRASANNA KUMAR PARHI,D.S.G.I	

	WA/ /	MP		1245/2025
153	D-WA/53077/2024 WA/496/2025	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1246/2025
154	D-WA/53077/2024 WA/496/2025	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1247/2025
155	D-WA/53077/2024 WA/496/2025	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1248/2025
156	D-WP(C)/7869/2025 WP(C)/5905/2025	BISHNUPADA SETHI MP	DEVASHIS PANDA	3450/2025
157	D-WP(C)/8056/2025 WP(C)/ /	RAJAT KUMAR DUTTA MP	RAMA KRISHNA BISOI	3451/2025
158	D-WP(C)/2511/2025 WP(C)/2183/2025	DR. MADHUSMITA TRIPATHY MP		3452/2025
159	D-WP(C)/3286/2025 WP(C)/2856/2025	PRANATI MOHAPATRA MP		3453/2025
160	D-WP(C)/8072/2025 WP(C)/5978/2025	LAXMAN MARNDI MP	BIRAJA PRASANNA DAS	3454/2025
161	D-WP(C)/4837/2025 WP(C)/4155/2025	KAMALA BISWAL MP	PAMI RATH	3455/2025
162	D-WP(C)/8073/2025 WP(C)/6038/2025	SUDHIR KUMAR KHANDA MP	NIRANJAN LENKA	3456/2025
163	D-WP(C)/12092/2012 WP(C)/12092/2012	RAGHUNATH MISHRA MP		3457/2025
164	D-WP(C)/48960/2024 WP(C)/29464/2024	K.T.VENKATESWARA RAO MP	AGASTI KANUNGO	3458/2025
165	D-WP(C)/48959/2024 WP(C)/29462/2024	V.R.ESWAR RAO MP	AGASTI KANUNGO	3459/2025
166	D-WP(C)/8080/2025 WP(C)/6062/2025	M/S.S.S.ENTERPRISES, BBSR MP	AJIT KUMAR MOHANTY	3460/2025
167	D-WP(C)/8081/2025 WP(C)/6030/2025	M/S. S.S.ENTERPRISES, BBSR MP	BISWOJEET LENKA	3461/2025
168	D-WP(C)/8085/2025 WP(C)/ /	JITENDRA KUMAR PARIDA MP	BIRAJA PRASANNA DAS	3462/2025
169	D-WP(C)/8083/2025 WP(C)/ /	UNION OF INDIA MP	DEEPAK GOCHHAYAT, C.G.C.	3463/2025
170	D-WP(C)/8057/2025 WP(C)/6017/2025	M/S. DUSMANTA KUMAR MUDULI MP	KANANBALA ROY CHOUDHURY	3464/2025
171	D-WP(C)/49801/2024 WP(C)/30185/2024	PURNA CHANDRA MAHANTA MP	PRASANNA KUMAR SAHOO	3465/2025
172	D-WP(C)/8093/2025 WP(C)/6051/2025	KSHAMANIDHI SAMAL MP	BISWAJIT NAYAK	3466/2025
173	D-WP(C)/8101/2025 WP(C)/ /	MURALI SAHOO MP	PRAFULLA KUMAR MOHAPATRA	3467/2025
174	D-WP(C)/8058/2025 WP(C)/ /	NIMAIN DALAI @ NIMAIN CHARAN DALAI MP	GAJENDRANATH ROUT	3468/2025
175	D-WP(C)/8104/2025 WP(C)/6023/2025	NIBEDITA PRADHAN MP	MANOJA KUMAR KHUNTIA	3469/2025
176	D-WP(C)/45469/2024 WP(C)/26917/2024	SUB DIVISIONAL OFFICER (ELECT), PIPILISUB DIVISION, NERARMP MP		3470/2025
177	D-WP(C)/8109/2025 WP(C)/ /	AMODA GIRI MP	ARUN KUMAR PATRA	3471/2025
178	D-WP(C)/8060/2025 WP(C)/ /	AGRAGATI SHG MP	PRASHANTA KUMAR NAYAK	3472/2025
179	D-WP(C)/39538/2023 WP(C)/39538/2023	JYOTIRMAYEE SAHOO MP		3473/2025
180	D-WP(C)/8113/2025 WP(C)/ /	SAIRA BEGUM MP	TRILOCHAN NANDA	3474/2025
181	D-WP(C)/8119/2025 WP(C)/ /	MD. FAROOQ MP	TRILOCHAN NANDA	3475/2025
182	D-WP(C)/8123/2025 WP(C)/ /	JINAT BEGUM MP	TRILOCHAN NANDA	3476/2025
183	D-WP(C)/8125/2025 WP(C)/ /	MAJID KHAN MP	TRILOCHAN NANDA	3477/2025

184	D-WP(C)/43795/2024 WP(C)/27251/2024	KAMALAKANTA MOHANTY MP	AKSHAYA KUMAR SAHOO	3478/2025
185	D-WP(C)/8127/2025 WP(C)/ /	UTTAM KUMAR DAS MP	KARUNAKAR RATH	3479/2025
186	D-WP(C)/8128/2025 WP(C)/ /	KUMUDINI BHAJI MP	TRILOCHAN NANDA	3480/2025
187	D-WP(C)/2473/2025 WP(C)/2329/2025	NIRAKAR NAYAK MP	DAYANIDHI MISHRA	3481/2025
188	D-WP(C)/8133/2025 WP(C)/ /	M/S L.N. LOGISTICS PRIVATE LIMITED MP	BHABANI PRASAD MOHANTY	3482/2025
189	D-WP(C)/8132/2025 WP(C)/ /	SK. SAIFUDDIN MP	TRILOCHAN NANDA	3483/2025
190	D-WP(C)/52097/2024 WP(C)/31720/2024	RAJU PATRA MP	KANANBALA ROY CHOUDHURY	3484/2025
191	D-WP(C)/52102/2024 WP(C)/31879/2024	MANMOHAN SETHI MP	KANANBALA ROY CHOUDHURY	3485/2025
192	D-WP(C)/53292/2024 WP(C)/32628/2024	SRIKRUSHNA SWAIN MP	KANANBALA ROY CHOUDHURY	3486/2025
193	D-WP(C)/8136/2025 WP(C)/ /	M/S. ZENITH MINING (P) LTD., NEW DELHR MP	AKHIL KUMAR SHARMA	3487/2025
194	D-WP(C)/8138/2025 WP(C)/ /	JAITUN BEGUM MP	TRILOCHAN NANDA	3488/2025
195	D-WP(C)/8136/2025 WP(C)/ /	M/S. ZENITH MINING (P) LTD., NEW DELHR MP	AKHIL KUMAR SHARMA	3489/2025
196	D-WP(C)/33887/2023 WP(C)/33887/2023	BRILLIANT INFRAPROJECTS PVT. LTD., BO MP	ANIL KUMAR ACHARYA	3490/2025
197	D-WP(C)/8140/2025 WP(C)/ /	MD. HAMID MP	TRILOCHAN NANDA	3491/2025
198	D-WP(C)/53044/2024 WP(C)/32298/2024	SAYED SANAULLA MP		3492/2025
199	D-WP(C)/8142/2025 WP(C)/6037/2025	GOSHANAR SURIN MP	DIPTI RANJAN BHOKTA	3493/2025
200	D-WP(C)/8153/2025 WP(C)/ /	CHINMAYA KUMAR NAYAK MP	HARIPAD MOHANTY	3494/2025
201	D-WP(C)/38829/2024 WP(C)/23018/2024	ABHAYA KUMAR PARIDA MP		3495/2025
202	D-WP(C)/26555/2019 WP(C)/26555/2019	NRUSINGHA PRASAD SAHOO MP	SOURAV SUMAN BHUYAN	3496/2025
203	D-WP(C)/8163/2025 WP(C)/ /	PRABIR KUMAR DAS MP	BIBHUTI RANJAN MOHANTY	3497/2025
204	D-WP(C)/8091/2025 WP(C)/ /	BINOD KUMAR RATH MP	DOLAGOBINDA MOHAPATRA	3498/2025
205	D-WP(C)/8166/2025 WP(C)/6045/2025	M/S PRATYUSH BHUBANESHWAR MP	LALIT KUMAR MAHARANA	3499/2025
206	D-WP(C)/8145/2025 WP(C)/ /	DAMBARUDHAR SAMANTARAY MP	KRISHNA CHANDRA SAHU	3500/2025
207	D-WP(C)/13165/2012 WP(C)/13165/2012	SAROJ BEHERA MP		3501/2025
208	D-WP(C)/36862/2023 WP(C)/36862/2023	JAYANTI SA MP	BISWAJIT NAYAK	3502/2025
209	D-WP(C)/5550/2025 WP(C)/4450/2025	KISHORE KUMAR PANIGRAHI MP		3503/2025
210	D-WP(C)/8174/2025 WP(C)/ /	NRUSINGH CHARAN SAHOO MP	PRAVASH CHANDRA JENA	3504/2025
211	D-WP(C)/8176/2025 WP(C)/ /	BIBHUDENDU MISHRA MP	PRAJNA SARITA MOHANTY	3505/2025
212	D-WP(C)/8177/2025 WP(C)/ /	DURGA CHARAN MAHAPATRA MP	MAMATA MISHRA	3506/2025
213	D-WP(C)/2341/2023 WP(C)/2341/2023	PRAVASH CHANDRA RANASINGH MP	SUSHANTA KUMAR JOSHI	3507/2025
214	D-WP(C)/6726/2025 WP(C)/5096/2025	ASHOK KUMAR MOHANTY MP	MANOJ KUMAR MOHANTY	3508/2025
215	D-WP(C)/8181/2025	ASWINI KUMAR PATTNAYAK	SUBHRANSU BHUSAN MOHANTY	

	WP(C)/ /	MP		3509/2025
216	D-WP(C)/8183/2025	SUDHANSU SEKHAR JENA	RAMA CHANDRA JENA	
	WP(C)/ /	MP		3510/2025
217	D-WP(C)/8186/2025	DURGA CHARAN MAHAPATRA	MAMATA MISHRA	
	WP(C)/ /	MP		3511/2025
218	D-WP(C)/8187/2025	M/S.SMITA TRAVELS, KENDUJHAR	MANORANJAN MISHRA	
	WP(C)/ /	MP		3512/2025
219	D-WP(C)/3146/2025	RAMJIT KUMAR HANSDA	BANSHIDHAR SATAPATHY	
	WP(C)/2500/2025	MP		3513/2025
220	D-WP(C)/8188/2025	SRI SRI DANDA KHEDEI THAKURANI BIJESWAR	SUBHANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		3514/2025
221	D-WP(C)/8191/2025	ANASUYA DALAI	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		3515/2025
222	D-WP(C)/8192/2025	RASHMIPRIYA MALLICK	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		3516/2025
223	D-WP(C)/1233/2025	SODI BHIMA RAO	ASHOK DAS	
	WP(C)/1678/2025	MP		3517/2025
224	D-WP(C)/8194/2025	ASWINI KUMAR PATTNAYAK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		3518/2025
225	D-WP(C)/5882/2025	RAJENDRA PRASAD PATRA		
	WP(C)/4529/2025	MP		3519/2025
226	D-WP(C)/8203/2025	DOKI LAXMINARAYAN SUBUDHI	BADRINARAYAN PANDA	
	WP(C)/ /	MP		3520/2025
227	D-WP(C)/8206/2025	ANJANA DAS	SANJIB RAY	
	WP(C)/ /	MP		3521/2025
228	D-WP(C)/8211/2025	APURBAMANI MOHANTA	BRUNDABAN ROUT	
	WP(C)/ /	MP		3522/2025
229	D-WP(C)/27354/2024	UNION OF INDIA	BIRENDRA KUMAR PARDHI,C.G.C	
	WP(C)/17872/2024	MP		3523/2025
230	D-WP(C)/8220/2025	ASMA KHATUA	TUNA SAHU	
	WP(C)/ /	MP		3524/2025
231	D-WP(C)/8230/2025	DEBRAJ NAYAK	MANAS KUMAR CHAND	
	WP(C)/ /	MP		3525/2025
232	D-WP(C)/8235/2025	PRAKASH CHANDRA PRADHAN	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		3526/2025
233	D-WP(C)/19324/2024	DR. DURGESHI BARAL	SAMEER KUMAR DAS	
	WP(C)/11103/2024	MP		3527/2025
234	D-WP(C)/8246/2025	RAMESH CHANDRA BADAJENA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		3528/2025
235	D-WP(C)/54026/2024	KARNARAJ BARIK	ANJAN PATNAIK	
	WP(C)/1277/2025	MP		3529/2025
236	D-WP(C)/8249/2025	SK SAMIUL ISLAM	JYOTI RANJAN KAR	
	WP(C)/ /	MP		3530/2025
237	D-WP(C)/41928/2023	NETRAMANI KUMARI DEI	HRUDANANDA MOHAPATRA	
	WP(C)/41928/2023	MP		3531/2025
238	D-WP(C)/8250/2025	SUBHASHIS SAHU	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		3532/2025
239	D-WP(C)/8255/2025	M/S GOPALJI KETAKI KHARA MASALA	SUCHETA GUMANSINGH	
	WP(C)/ /	MP		3533/2025
240	D-WP(C)/8257/2025	M/S. ADITYA CRAFT AND PAPERS PRIVATE	SOUNDY, CUBIA MOHANTY	
	WP(C)/ /	MP		3534/2025
241	D-WP(C)/8196/2025	M/S. YGP SCRAP TRADERS	LINGARAJ MOHANTY	
	WP(C)/ /	MP		3535/2025
242	D-WP(C)/8261/2025	M/S ADILAKHSHMI ENGINEERING	ABHISHEK DASH	
	WP(C)/ /	MP		3536/2025
243	D-WP(C)/8225/2025	PRATAP PATTNAIK @ PRATAP KUMAR PATTA	ATULANANDU MISHRA	
	WP(C)/ /	MP		3537/2025
244	D-WP(C)/8277/2025	SANJUKTA MOHANTY	AMITABH MISHRA	
	WP(C)/ /	MP		3538/2025
245	D-WP(C)/3789/2024	SUNITA DASH	RAJESWARI DAS	
	WP(C)/6539/2024	MP		3539/2025
246	D-WP(C)/8284/2025	M/S MAHABIR BOREWELL AND EQUIPMEN	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		3540/2025

247	D-WP(C)/4198/2019 WP(C)/4198/2019	KEDARNATH PATNAIK MP	KANANBALA ROY CHOUDHURY	3541/2025
248	D-WP(C)/8219/2025 WP(C)/ /	SREE SREE LAXMI MAA SHG, SAINTALA. MP	ATUL TRIPATHY	3542/2025
249	D-WP(C)/8297/2025 WP(C)/ /	PRAKASH CHANDRA MAJHI MP	DHIRENDRA KUMAR MOHAPATRA	3543/2025
250	D-WP(C)/8300/2025 WP(C)/ /	TATA POWER CENTRAL ODISHA DISTRIBUTION MP	DEBENDU TABORI	3544/2025
251	D-WP(C)/8306/2025 WP(C)/ /	KHAGENDRA KUMAR SIAL MP	NITYABRATA BEHURIA	3545/2025
252	D-WP(C)/8223/2025 WP(C)/ /	NARI SHAKTI MASALA UDYOG MP	ATUL TRIPATHY	3546/2025
253	D-WP(C)/8308/2025 WP(C)/ /	KAMAKHYA PRASAD BHUTIA MP	SOUMYA MISHRA	3547/2025
254	D-WP(C)/8311/2025 WP(C)/ /	GAJENDRA NAYAK MP	LALIT KUMAR MAHARANA	3548/2025
255	D-WP(C)/8307/2025 WP(C)/ /	M/S OCL IRON AND STEELS LIMITED MP	KAJAL SAHOO	3549/2025
256	D-WP(C)/8313/2025 WP(C)/ /	KAMAL LOCHAN BEHERA MP	SATYAJIT MOHAPATRA (2)	3550/2025
257	D-WP(C)/8301/2025 WP(C)/ /	M/S. ZEGMA DEVELOPERS PVT LTD. MP	KANANBALA ROY CHOUDHURY	3551/2025